

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

30. C.P. (IB)/798(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: State Bank Of India
Vs
Mr. Harish Kumar Mittal

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Dhaval Savla, Ld. Counsel for the Financial Creditor present through virtual mode. Mr. Mahesh Dube, Ld. Counsel for the Personal Guarantor present through physical mode.
2. At the Request of Counsel for the Financial Creditor, the matter is adjourned to **11.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)